both the erstwhile Air India and erstwhile Indian Airlines on the TAP and FRP and a presentation was also made to them.

Health Care Insurance Scheme for Workers in Aviation Industry

3756. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the total number of workers in different airports and airlines are not covered under any health care and insurance scheme; and
- (b) the total number of workers working in aviation industry, company-wise and airport-wise, and how much of them are covered under health care and insurance scheme?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No sir,

(b) As per the information available with this Ministry, the details of number of workers are as under:-

i.	Airports Authority of India -	18743
ii.	Air India -	26851
iii.	Alliance Air -	858
iv.	Air India Exp	1056
v.	Air India Air Transport Services -	3000

The employees of the above organizations are covered under the healthcare and insurance scheme of their respective organizations. No Data is maintained by this Ministry for private airlines/airports.

Surveillance system in Assam

- 3757. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:
- (a) the details of funds allocated, amount released, utilized and achievement made on installation of equipments for surveillance and monitoring for safety and security of Inter-State Bus Terminus (ISBT) constructed in the NER, particularly Assam;
- (b) whether non-Government parties are entrusted the task of surveillance system of ISBT Guwahati;